

**HIGH COURT OF TRIPURA
AGARTALA**

No.F.4(22)-HC/17/15755

Dated, Agartala, the 6th September, 2017

NOTIFICATION

In exercise of the powers conferred under Article 229 of the Constitution of India read with Rule 5 of the High Court of Tripura Services (Appointment, Conditions of Service and Conduct) Rules, 2014 as amended upto date, Hon'ble the Chief Justice of the High Court of Tripura has been pleased to appoint **Shri Sajal Chakraborty**, Deputy Registrar (Admn), High Court of Tripura as Joint Registrar, High Court of Tripura on **promotion** temporarily in HAG + SCALE of Rs. 37400-67000 with Grade Pay 8700/- plus other allowances as admissible under the rules with effect from the date of his joining in the existing vacancy.

The Charge of the Deputy Registrar (Admn) will also remain with him until further order.

He will remain on officiating basis for a period of 2 (two) years as per Rule 12 of the High Court of Tripura Services (Appointment, Conditions of Service and Conduct) Rules, 2014 as amended upto date.

By Order

Sd/-

(S. G. Chattopadhyay)
Registrar General

Memo No.F.4(22)-HC/2017/15756-809

Dated, Agartala, the 6th September, 2017

Copy to:-

1. The Accountant General, Tripura, Agartala.
2. The LR & Secretary, Law Department, Government of Tripura, Agartala.
3. The Registrar (Vigilance), High Court of Tripura, Agartala.
4. The Registrar (Judicial), High Court of Tripura, Agartala.
5. The Director, Tripura Judicial Academy, High Court of Tripura, Agartala.
6. The Secretary, High Court Legal Services Committee, High Court of Tripura, Agartala.

7. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala.
8. The Registrar (Admn.), High Court of Tripura, Agartala.
9. The Joint Registrar, High Court of Tripura, Agartala.
10. The Sr. Protocol Officer, High Court of Tripura, Agartala.
11. All Deputy Registrars, High Court of Tripura, Agartala.
12. The Chief Librarian, High Court of Tripura, Agartala.
13. The Secretaries to the Hon'ble Judges, High Court of Tripura, Agartala.
14. The Secretary to the Registrar General, High Court of Tripura, Agartala.
15. All Assistant Registrars, High Court of Tripura, Agartala.
16. The Treasury Officer, Treasury No.II, Agartala.
17. The System Analyst, High Court of Tripura, Agartala for uploading the notification in the official Website of the High Court of Tripura, Agartala.
18. All Superintendent, Sr. Grade Translator-cum-I/C of P B. Section, Court Officer, High Court of Tripura, Agartala.
19. The Manager, Tripura Government Press, A. D. Nagar, Agartala for publication of the notification in the next issue of Tripura Gazettee.
20. The Cashier, High Court of Tripura, Agartala.
21. Shri Sajal Chakraborty, Deputy Registrar (Admn), High Court of Tripura, Agartala.
22. Personal file of concerned employee.
23. Order file.


Registrar General